LOK SABHA UNSTARRED QUESTION NO. 2261 TO BE ANSWERED ON 1st JANUARY, 2018

STRIKES BY PETROLEUM DEALERS

2261. SHRI PRABHAKAR REDDY KOTHA:

पैट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Government has taken note of the frequent strikes by the Petroleum Dealers in the country demanding redressal of their legitimate demands for their survival in the business;
- (b) if so, the details thereof;
- (c) whether the Government has deliberated on their demands and if so, the details thereof; and
- (d) the steps being taken/adopted by the government to redress their demands?

ANSWER

पैट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): Public Sector Oil Marketing Companies (OMCs) have informed that Petroleum Dealers/their representatives have been raising various demands and given calls for agitation/strike for fulfillment of such demands. OMC managements have had meetings with the dealers / their representatives to resolve these issues and there are no reports of strikes leading to disruption of supplies by dealers.

(c) & (d): In the recent past, the major issues raised by dealers / their representatives pertain to revision in dealer's margin and amendments in Marketing Discipline Guidelines (MDG). The dealer's margin has been revised with effect from 01.08.2017. OMCs have held meetings with dealers and communicated the details of dealer's margin and clarified the doubts raised by them. So far amendments to MDG are concerned, OMCs have informed that they carry out the same to improve customer service standards at the retail outlets. OMCs have informed that they have regular meetings with the dealers and the issues / concerns raised are deliberated on regular basis.
